

Progress Made in Establishment of Lalit Kala Akademy in Manipur

3171. SHRI N. TOMBI SINGH : Will the Minister of CULTURE be pleased to state :

(a) the progress made in respect of proposed establishment of Lalit Kala Akademy in Manipur;

(b) what would be the status of this Akademy;

(c) whether it will be financed by the Manipur Government; and

(d) when the Akademy is likely to start functioning ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) No proposal has been received from Manipur Administration for establishment of Lalit Kala Akademy in Manipur. Their proposal to set up a Manipur State Kala Akademy has and approved by the Government of India and the constitution finalised. The Akademy will cover activities in the fields of dance, drama, music, literature and fine arts.

(b) It will be an autonomous body and will be registered under the Registration of Societies Act. 1860.

(c) Yes, Sir,

(d) No intimation has been received so far from the Manipur Administration about its establishment.

Establishment of Board of Secondary Education, Manipur

3172. SHRI N. TOMBI SINGH : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Government of Manipur is taking up steps to establish a Board of Secondary Education;

(b) if so, the progress made in the matter;

(c) if not whether the Government of Manipur is satisfied with the present

arrangement of working under the Assam Board of Secondary Education; and

(d) the total amount annually paid by the Matric candidates to the Assam Board ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) Yes, Sir,

(b) The details of the proposal are being worked out by the Manipur administration.

(c) Does not arise.

(d) the total amounts annually paid by the candidates from Manipur to the Assam Board during last three years are as follows.—

1968-69	Rs. 1,78,902
1969-70	Rs. 2,06,550
1970-71	Rs. 2,20,536

Starting New Central Schools in Bihar

3173. SHRI R. P. YADAV Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether there is any proposal to start some more central school in Bihar; and

(b) if so, the names of places where such schools are likely to be started ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). Yes, Sir. Sanction has already been issued for opening a new Kendriya Vidyalaya at Singharshi (Bihar) during the year 1971-72.

Accidents on National Highway between Begusarai-Purnea and Barauti-Begusarai

3174. SHRI R. P. YADAV : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware that a large number of accidents have occurred on the National Highway between Begusarai and Purnea and Barauti and Begusarai due to large number of curves and high speed of the moving vehicles; and

(b) if so, what steps are being contemplated to reduce the number of Curves by straightening the curves and checking the speed of the moving vehicles, particularly of trucks ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). The information required is being collected from the Government of Bihar and will be laid on the table of the Sabha, when received.

Free Text Books to Students to class I and II by New Delhi Municipal Committee

3176. SHRI C K. CHANDRAPPAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state whether the New Delhi Municipal Committee has decided to give free text books to all the students of class I and II in an effort to achieve full literacy ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAVA) No, Sir. The New Delhi Municipal Committee supply free text books only to those students of classes I to V whose parent's income does not exceed Rs 200/-p.m.

कोटा स्थित उत्पाद-शुल्क विभाग में अनुसूचित जातियों तथा अनुसूचित जन-जातियों के कर्मचारियों की संख्या

3177. श्री ओंकार लाल बेरवा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोटा स्थित उत्पाद शुल्क विभाग (नार्कोटिक्स) में प्रत्येक श्रेणी में कार्य कर रहे अनुसूचित जातियों तथा अनुसूचित जन-जातियों के कर्मचारियों की कुल संख्या कितनी है;

(ख) कितने पद रिक्त पड़े हुए हैं; और

(ग) उन्हें भरने के लिये क्या कार्यवाही की जा रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के. आर. गण्डे) (क) : उप नार्कोटिक्स आयुक्त, कोटा के अधीन विभिन्न श्रेणियों के कर्मचारियों में अनुसूचित जाति तथा अनुसूचित जनजाति के कर्मचारियों की संख्या निम्नानुसार है :

श्रेणी	अनुसूचित जातियाँ	अनुसूचित-जन जातियाँ
उप अधीक्षक (अधिशासी)	1	—
उच्च श्रेणी लिपिक	5	—
निम्न श्रेणी लिपिक	1	—
निरीक्षक	1	1
गुमाश्ता	1	—
उपनिरीक्षक/कोठी मुहूरि	8	—
डाइवर	—	1
चतुर्थ श्रेणी	16	6
जोड़	33	8

(ख) उप-नार्कोटिक्स आयुक्त, कोटा के अधीन विभिन्न श्रेणियों में रिक्त पदों की कुल संख्या 140 है जिनमें से 105 रिक्त पद चतुर्थ श्रेणी में हैं।

(ग) सभी रिक्त पदों पर नियुक्तियाँ नहीं की जा सकती क्योंकि उनमें से कुछ पदों को सरकार की विद्यमान नीति के अनुसार प्रत्येक श्रेणी में कर्मचारियों की मंजूर शुद्ध संख्या के प्रतिशत तक किराया के उपाय के रूप में लायी रखा जाता है। जहाँ तक चतुर्थ श्रेणी में अपराधी, जमादार, फरास तथा शाहकश के श्रेणियों के बाकी रिक्त पदों का संबंध है, उन पर, सीपी अर्ली पर लगे हुए प्रतिबंध के कारण ऐसी शर्तों की जा